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MP-5718-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 6th OF JANUARY, 2026

MISC. PETITION No. 5718 of 2025

MOHAMMAD TARIQ IRSHAD

Versus

M/S JEEWAN MOTORS PVT. LTD. AND OTHERS

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Appearance:

Shri Anil Lala - Advocate for the petitioner.
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ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsel for the petitioner seeks leave to withdraw the petition reserving the right of the petitioner to approach the State Consumer Disputes Redressal Commission for redressal of his grievance.

In view of the above, petition is dismissed as withdrawn.

All rights and contentions of the parties are reserved.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE

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